NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 149/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. D. Navinchandra Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME

DESIGNATION

Rajesh Shah Adv Ahmed Chunawala

ORDER CSP 149/230-232/NCLT/MB/MAH/2017 CSP 150/230-232/NCLT/MB/MAH/2017

At request of the RD's Officer, list this matter for reporting on 20.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)